

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2430
(To be answered on the 5th March 2020)**

FLIGHTS FROM GONDIA AIRPORT

2430. SHRI ASHOK MAHADEORAO NETE

Will the Minister of CIVIL AVIATION

नागर विमानतल मंत्री

be pleased to state:-

- (a) whether the Government has taken any steps to acquire 8.06 hectare land for construction of Khatia-Kamath road and Paraswada-Jilmil road so as to start early operation of flights from Gondia airport;
- (b) whether the Government has taken any steps to provide compensation to affected people at the market rate along with their rehabilitation besides construction of operational boundary wall of approach area on both sides of runway 22; and
- (c) if so, the details and the updated status thereof as on date?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानतल मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) & (b): The Airports Authority of India has projected a land requirement of 8.06 hectare to State Government of Maharashtra for diversion of road and construction of boundary wall. Compensation and rehabilitation grant as per provision of Land Acquisition Act 2013 to the affected families is to be disbursed by Land Acquisition Officer (LAO), Gondia.

(c) The process for selection of agency for conducting Social Impact Assessment, as per the provisions of Land Acquisition, Rehabilitation and Resettlement Act, 2013, has been initiated.
